

Name of the corporate debtor: Seguro Foundations And Structures Private Limited; Date of commencement of CIRP: 10th April 2026; List of creditors as on: 05-05-2026
List of Other Creditors (other than financial creditors and operational creditors)

(Amount in ₹)

Sr. No.	Name	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Seena Rajeev	01-05-2026	90,20,00,000	-	Personal Gurantee by director	-	Yes		-	-	90,20,00,000		The claim has been submitted on account of the SARFAESI action initiated by the bank against the personal assets of the director of the CD ,given as a guarantee to the bank. However the financial creditor has claimed the full loan amount without deducting the value of the personal assets of the director. There is no details provided ,like agreement of guarantee , details of SARFAESI sale etc
2	Rajeev C V	01-05-2026	90,22,00,000	-	Personal Gurantee by director	-	Yes		-	-	90,22,00,000		The claim has been submitted on account of the SARFAESI action initiated by the bank against the personal assets of the director of the CD ,given as a guarantee to the bank. However the financial creditor has claimed the full loan amount without deducting the value of the personal assets of the director. There is no details provided ,like agreement of guarantee , details of SARFAESI sale etc
Total			1,80,42,00,000	-	-	-	-	-	-	-	1,80,42,00,000	-	-